

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Government have seen a news by the Government so far

(b) No formal proposal has been received either by the Tea Board or by the Government so far.

Construction of Airport in Libya by International Airports Authority of India

1913. **SHRI RAJDEO SINGH:** Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state:

(a) whether the Libyan Government have formally handed over a site for an airport to be constructed by the International Airports Authority of India and the National Building Construction Corporation,

(b) whether the Rs 36 crore project is one of the biggest civil engineering works ever awarded by any country to Indian design and execution agencies;

(c) if so whether the Airports Authority has set up its own consultancy services for planning construction and development of airports and terminals, or will it take the help of some other organisation in the country; and

(d) whether this assignment was obtained by competing in a global tender?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) Yes, Sir. The site was formally handed over by the Government of Libya to the International Airports Authority of India on 31st March, 1976.

(b) This contract is one of the biggest civil engineering contracts abroad, awarded to an Indian agency.

(c) and (d). The International Airports Authority of India has expertise in planning, designing and project management of airport construction

jobs. The actual construction work will, however, be carried out by the National Buildings Construction Corporation who are working as "construction associates" of International Airports Authority of India. This contract has been secured after competing in a global tender

Indian Engineering Goods

1914 **SHRI RAJDEO SINGH:** Will the Minister of **COMMERCE** be pleased to state the name of the country which is biggest importer of our engineering goods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): During 1974-75, Iraq was the biggest importer of Indian engineering goods.

Missing of jewellery and other assets from bank lockers

1915 **SHRI C. K. CHANDRAPPA:** Will the Minister of **FINANCE** be pleased to state

(a) whether Government are aware of complaints from the public in regard to loss of jewellery and other assets from bank lockers;

(b) if so, the particulars thereof, and

(c) what steps Government have taken against such fraud cases?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) to (c). Government have received certain complaints in January—February, 1976 alleging loss of cash and/or jewellery from the lockers of a branch of a bank in Delhi. The Delhi Police have also reported that a case has been registered in January, 1976 by them on complaints filed with them in this regard. Police investigations in respect of these complaints are still continuing and only after the police investigation is completed, it will be

known whether the contents of any lockers were missing. In branches where there is provision for lockers, banks have their usual arrangements for ensuring safety and security of lockers.

Trade between Tripura and Bangladesh

1916. SHRI DASARATHA DEB: Will the Minister of COMMERCE be pleased to state:

(a) whether the normal trade relations between India and Bangladesh have been restored; and

(b) if so, whether there is normal trade in tortoise and fish between Tripura and Bangladesh?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) India and Bangladesh have normal trade relations.

(b) It is proposed to import fish worth Rs 3.5 crores from Bangladesh during 1976. A part of the import will be through entry points in Tripura.

There is at present no proposal to import tortoises from Bangladesh

भूतपूर्व राजाओं के घरों, आदि पर छापे

1917. श्री श्रींकार लाल बेरवा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि गत एक वर्ष के दौरान किन किन भूतपूर्व राजाओं के घरों आदि पर छापे मारे गये और बरामद की गई अस्तियों का मूल्य कितना है ?

राजस्व और बैंकिंग विभाग के प्रभारी राज्यमंत्री (श्री प्रमोद कुमार मुकुर्मी) : जयपुर के भूतपूर्व शासक परिवारों के विभिन्न परिसरों में, आयकर और स्वर्ण-नियंत्रण अधिकारियों द्वारा की गई तलाशियों के फलस्वरूप, फरवरी से जून 1975 तक की

अवधि में जो नकदी, खेवर-जवाहिरात, चांदी की वस्तुएं और कीमती सामान पकड़े गए थे, उनका कुल मूल्य लगभग 9.9 करोड़ रुपये था। इनमें से लगभग 4.9 करोड़ रुपये मूल्य का शुद्ध सोना, सोने के सिक्के, वस्तुएं और जेवरोंत स्वर्ण नियंत्रण अधिकारियों द्वारा पकड़े गए थे। आयकर अधिकारियों ने 5 करोड़ रुपये मूल्य की कीमती वस्तुएं और अन्य परिसम्पत्तियां पकड़ी थीं।

अक्तूबर और नवम्बर, 1975 में, खानियार के भूतपूर्व शासक परिवार के परिसरों में आयकर तथा स्वर्ण नियंत्रण अधिकारियों द्वारा की गई तलाशियों में जो शुद्ध सोना, वस्तुएं तथा गहने और चांदी के बर्तन पकड़े गए थे, उनका कुल मिलाकर मूल्य 1.65 करोड़ रुपये था। स्वर्ण नियंत्रण अधिकारियों द्वारा पकड़े गये शुद्ध सोने, वस्तुओं और जेवरोंत का मूल्य 72 लाख रुपये था। इसमें 25 लाख रुपये मूल्य की चूड़ियों की शकल में 50 किलोग्राम सोने के गोल छड़े शामिल हैं, जो सोना शकल अधिनियम के अन्तर्गत पकड़ी गई थीं। आयकर अधिकारियों द्वारा पकड़ी गई परिसम्पत्तियों और कीमती सामान का कुल मूल्य 93 लाख रुपये था। आयकर अधिकारियों ने 107 लाख रुपये मूल्य की परिसम्पत्तियों और कीमती सामान को भी, प्राण जांच पड़ताल हानि तक, आयकर अधिनियम की धारा 132(3) के अन्तर्गत सील कर दिया था।

वर्ष 1975 में स्वर्ण नियंत्रण अधिकारियों द्वारा दासपल्ला के भूतपूर्व राजा के भुवनेश्वर स्थित परिसरों और बैंक लाकरों की तलाशियों के परिणामस्वरूप, स्वर्ण नियंत्रण अधिनियम के अन्तर्गत 1.81 लाख रुपये मूल्य का शुद्ध सोना, वस्तुएं और जेवरोंत पकड़े गए थे।

वर्ष 1975 में स्वर्ण नियंत्रण अधिकारियों द्वारा महााराष्ट्र में और के भूतपूर्व राजा के परिसरों की तलाशियों के परिणामस्वरूप,